

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

Item No.111 – IA 57 of 2022  
In  
CP(IB) 480 of 2019

**Order under Section 7 IBC**

**IN THE MATTER OF:**

Jain Sons Finlease Ltd  
V/s  
Sort India Enviro Solutions Ltd

.....Applicant

.....Respondent

**Order delivered on ..16/03/2022**

**Coram:**

Dr.Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Advocate, Mr. Nandan Soni.  
For the Respondent/RP : Advocate, Mr. Milan Negi.

**ORDER**

**IA 57 of 2022**

Learned counsel for the applicant states that the rejoinder is filed which has come on record. Pleadings are complete.

List for hearing on 05.04.2022.

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**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**